THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Un-numbered Company Appeal (AT)) (Insolvency) No.___/2018
(F.No.17/08/2018/NCLAT/UR/746

In the matter of:

Khurana Engineering Company .... Appellant

Versus

Electrosteel Steels Ltd. & Ors. .... Respondents

Appearance: Shri Ramesh Kumar, Advocate for the Appellant.

12.09.2018

As prayed by learned Counsel, put up the case on 27.09.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar